GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION No.4421 TO BE ANSWERED ON 30.03.2022

Funds Utilized under CSR Project

4421. SHRIMATI POONAM MAHAJAN: MS. DEBASREE CHAUDHURI:

Will the Minister of Coal be pleased to state:

- (a) whether the Public Sector Undertakings under the Ministry have failed to utilise hundred per cent funds allocated for Corporate Social Responsibility (CSR) projects towards the local development during the last five years;
- (b) if so, the quantum of funds allocated and utilised during the last five years;
- (c) whether the Government has some special budget for infrastructural development in local areas to develop its property, schools, parks, etc. through Public Private Partnership (PPP) model; and
- (d) if so, the details of such PPP models, area-wise including Maharashtra Raiganj districts in West Bengal and details of funds allocated/spent by subsidiary companies from 2017-18 till date?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

- (a): Coal India Ltd.(CIL) as well as NLC India Ltd. (NLCIL) along with its subsidiaries have collectively utilized entire Corporate Social Responsibility (CSR) funds allocated in each of the last five years i.e. FY 2016-17 to FY 2020-21 as per the norms prescribed in section 135 of Companies Act 2013.
- (b): The details of CSR funds allocated and spent during last five years are given below:

CIL and its subsidiaries				
Financial Year	CSR Fund as per Companies Act, 2013 (Rs. crores)	Actual CSR Expenditure (Rs. crores)		
2016-17	442.75	489.67		
2017-18	383.05	483.78		
2018-19	353.98	416.47		
2019-20	396.20	587.84		
2020-21	434.51	553.85		

NLCIL and its subsidiaries				
S.No	Financial year	CSR Fund as per Companies Act, 2013 (Rscrores)	Actual CSR Expenditure (Rs. crores)	
1	2016-17	43.46	37.66 *	
2	2017-18	43.59	45.03	
3.	2018-19	45.73	51.23	
4.	2019-20	51.98	79.81	
5.	2020-21	52.55	49.88	

^{*} Rs. 6.27 Crore carried forward from FY 2016-17 and spent in FY 2017-18.

(c): CIL and its subsidiaries as well as NLCIL do not have any special budget for infrastructural development in local areas to develop its property, schools, parks etc. through Public Private Partnership (PPP) mode.

(d): Does not arise in view of reply to part (c) above.
